

(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY

Counsel for Petitioner

G.V. Mohan Kumar

G.V. MOHAN KUMAR

ORDER

Counsel for Petitioner present. Counsel for respondent absent. Counsel for Petitioner submitted that he received communication from the Counsel for Respondent that he could not appear before this Tribunal as he is held up at the High Court of Madras. For hearing submissions of both the parties, matter is adjourned. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondent. Put up on 06.09.2017 at 10.30 A.M.

-sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc